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O.A.-474/91

NEW DELHI THIS THE 13TH DAY OF JANUARY, 1995.

MR.S.R.ADIGE, MEMBER(A) DR.A. VEDAVALLI, MEMBER (J)

SHRI G.BALARAVICHANDRAN, S/o SHRI V.A.GANAPATHY, SOCIAL SCIENCE RESEARCH ASSISTANT, COMMITTEE FOR IMPLEMENTING LEGAL AID SCHEMES, MINISTRY OF LAW & JUSTICE, BLOCK-11, GALI-12, ROOM-148, JAMNAGAR HUTMENTS; SHAHJAHAN ROAD, NEW DELHI-110011.

... APPLICANT

None for the applicant.

Versus

Union of India Through:

- 1. THE SECRETARY, DEPARTMENT OF ECONOMIC AFFAIRS, MINISTRY OF FINANCE, GOVT. OF INDIA, NORTH BLOCK, NEW DELHI-110011.
- 2. THE SECRETARY, DEPARTMENT OF PERSONNEL & TRAINING, MIN. OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, GOVT. OF INDIA, NORTH BLOCK, ....Respondents. NEW DELHI-110011.

BY ADVOCATE SHRI P.H.RAMCHANDANI

ORDER (ORAL)

HON'BLE MR.S.R.ADIGE :

We note that the applicant was consistently absent An Wasabout on 4.9.91, 21,10,91, 25.11.91, 2.1.92 and again, when this case was called-out today. It appears that he is not interested in pursuing the case. Accordingly this O.A. is dismissed for default of non-prosecution.

( DR.A. VEDAVALLI )

A Vedovishi

MEMBER (J)

(S.R. ADIGE) MEMBER (A)

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